

**PATNA HIGH COURT MEDIATION CENTRE, PATNA**  
**NOTICE**

It is informed to all concerned that on recommendation of Hon'ble Patna High Court Mediation Committee, the Hon'ble the Chief Justice has been pleased to direct to restart Mediation Proceedings in the Patna High Court Mediation Centre, Patna.

It is also informed that Hon'ble Chairperson, Patna High Court Legal Services Committee has also been pleased to approve following direction in order to smooth conduct of Mediation Proceedings in the Patna High Court Mediation Centre, Patna:-

1. **The Ld. Mediators, Learned Counsels & concerned parties are hereby informed to adhere the direction contained in the SOP dated 27.09.2021, issued under kind order of Ld. Registrar General.**
2. **Wearing of Face Mask in proper manner, frequent use of hand sanitizer and maintaining physical distancing norms is mandatory for all entrants into the High Court premises, including the Patna High Court Mediation Centre. Once inside the premises, nobody will be allowed to remove the Face mask and it will be mandatory to wear the mask till they remain in the High Court premises.**
3. **Only concerned parties and their Ld. Counsels shall be allowed to participate in the Mediation Proceedings.**
4. **Parties are hereby informed to carry copy of Notice issued to them with regard to Mediation and valid Identity Prof for entry in the High Court premises, including the Patna High Court Mediation Centre. No person other than Party, for the same Mediation Proceeding and for the same party, shall be permitted to enter in the Mediation Centre.**
5. **There shall be strict adherence to social Distancing norms and direction/ guidelines/SOPs/advisories issues by the Government of India and the government of Bihar from time to time, in respect of the Covid-19 pandemic.**
6. **Each session of Mediation shall be of duration of not more than 45 minutes and after end of each session, fogging and sanitization of Mediation chambers shall be done by the Court Officer's office.**
7. **Three Sessions of Mediation Proceeding shall be held in the Morning Session (11.00 AM to 11.45 AM & 11.50 AM to 12.35 PM & 12.40 PM to 01.25 PM) & three sessions shall be held after post Lunch Session (02.00 PM to 2.45 PM, 2.50PM to 3.35PM & 3.40 PM to 4.25 PM).**
8. **Dy. S.P., In-charge Security, Patna High Court is informed hereby to depute sufficient number of Police personnel including Female police personnel at the Mediation Centre.**
9. **Sr Programmer, Patna High Court is hereby directed to upload this Notice on the official website of the Patna High Court and PHCLSC.**

By order,  
Sd/-

**Dated: 05.11.2021**

**Registrar-Cum-Secretary- Coordinator, I/c**